

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) In a note circulated to the Members of Consultative Committee for the Ministry of Home Affairs on an item of youth unrest included in the agenda for the meeting held on October 8, 1969, mention was made of certain disturbing trends.

(b) to (d). Recommendations of the conference of Inspectors-General of Police have been forwarded to all the State Governments, since it was for the State Governments to take suitable action on these recommendations relating to public order. The comments of the University Grants Commission have also been sought through the Ministry of Education, so that the State Governments could be apprised of the views of the University Grants Commission.

MEASURES AGAINST SENAS

3717. SHRI BENI SHANKER

SHARMA :

SHRI RAMAVATAR SHASTRI :

SHRI K. M. MADHUKAR :

SHRI JAGESHWAR YADAV :

SHRI BHOGENDRA JHA :

SHRI C. JANARDHANAN :

SHRI K. HALDER :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Central Government have forwarded to the State Governments the recommendations of the National Integration Council that 'stern and effective measures should be taken against various senas that are provoking disturbances by appealing to regional sentiments of people', for appropriate action;

(b) the reaction of the various State Governments thereto; and

(c) the steps proposed to be taken by the State Governments in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : (a) Yes, Sir.

(b) and (c). State Governments have intimated that a close watch is being kept on the activities of such organisations and appropriate action under law would be taken whenever necessary.

REDESIGNATION OF CHIEF COMMISSIONERS OF MANIPUR AND TRIPURA AS LT. GOVERNORS

3718. SHRI YASHPAL SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have decided re-designate the Chief Commissioners of Union Territories of Manipur and Tripura as Lt. Governors; and

(b) if so, what will be the advantages by this change ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Yes, Sir.

(b) There has been persistent local demand that these territories which have special problems, should also have mature and experienced persons as their administrators like territories of Himachal Pradesh, Goa and Pondicherry. The change not only satisfies genuine and strong local sentiment but enlarges the field of choice to select suitable and senior persons as administrators.

अपराधों की रोकथाम

3719. श्री प० ला० बारूपाल :

श्री यशपाल सिंह :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार देश में अपराधों की रोकथाम के लिए एक विस्तृत योजना पर विचार कर रही है ;

(ख) क्या यह भी सच है कि अपराध प्रतिदिन बढ़ते जा रहे हैं ;

(ग) यदि हां, तो इस योजना की रूपरेखा क्या है; और

(घ) इस योजना को कब कार्यान्वित किया जायेगा ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्याचरण शुक्ल): (क) जी नहीं, श्रीमान् । चूंकि अपराधों का नियंत्रण तथा रोक-थाम राज्यों का उत्तरदायित्व है, अतः राज्य सरकारें अपने-अपने राज्य में अपराधों की वर्तमान स्थितियों को ध्यान में रखते हुए उपयुक्त कार्रवाई करती है ।

(ख) एक विवरण संलग्न है जिसमें 1964 से 1968 तक देश में सूचित किये गये भारतीय दण्ड संहिता के अन्तर्गत प्रज्ञेय अपराधों की संख्या तथा प्रगति लाख जन संख्या में अपराध की मात्रा दिखालाई गई है ।

(ग) और (घ). प्रश्न नहीं उठता ।

#### विवरण

वर्ष	कुल प्रज्ञेय अपराध	प्रति लाख जनसंख्या में अपराध की मात्रा
1964	759013	159.6
1965	751615	154.4
1966	794733	159.4
1967	881981	172.5
1968	*862602	164.6

दिल्ली में कारों और स्कूटरों की चोरियों में वृद्धि

3720. श्री ओंकार लाल बेरवा: क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली में कारों, स्कूटरों तथा अन्य मोटरगाड़ियों की चोरी के मामलों की संख्या में बराबर वृद्धि होती जा रही है;

(ख) यदि हां, तो गत तीन वर्षों में कारों तथा स्कूटरों की चोरी के पृथक पृथक कितने मामले हुए;

(ग) कितने मामलों में चोरी का पता लगाया गया; और

(घ) चोरी की ऐसी घटनाओं को रोकने के लिए क्या कार्यवाही की गई है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्याचरण शुक्ल): (क) से (ग). गत तीन वर्षों के दौरान दिल्ली में कारों, स्कूटरों और अन्य वाहनों की चोरी की घटनाओं और पता लगाये गये ऐसे मामलों की संख्या को दिखाते हुए एक विवरण सभा पटल पर रखा जाता है । [मन्थलय में रखा दिया गया । देखिये संख्या LT—2352/69]

(घ) ऐसे अपराधों को रोकने हेतु निगरानी रखने के लिए प्रभावित इलाकों में पुलिस गश्त को तेजी से बढ़ाया गया है । महत्वपूर्ण स्थानों पर सादे कपड़ों में तथा बर्दों में पुलिस कर्मचारियों को भी प्रतिनियुक्त किया गया है । ज्ञात कार उठाने वालों तथा चोरों की क्रिया-कलापों पर निगरानी रखी जा रही है ।

#### EXCAVATIONS OF PURANA QILA IN NEW DELHI

3721. SHRI K. P. SINGH DEO: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether Government have finalised plans for the excavations of Purana Qila in New Delhi;

(b) if so, the purpose thereof;

(c) the expenditure likely to be incurred thereon; and

(d) the likely effect of the excavations on this ancient monument ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRIMATI JAHANARA JAIPAL SINGH): (a) No, Sir. The plans have yet to be finalised.

\*यह संख्या त्रैमासिक अपराध पत्रिका पर आधारित है और अनन्तिम है ।